

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOLAN, H.P.

No. D&SJ/SLN/EC/F-74/2017-
Dated Solan, the January 10, 2017.

To

The Registrar General,
High Court of Himachal Pradesh,
Shimla-171001.

Sub :-

Availing of Winter Vacation/Special Casual leave w.e.f.
22-01-2018 to 17-02-2018.

Sir,

'Jai Hind'

I have the honour to refer to Registry Notification No. HHC/Admn.6 (20)/77-XIX- dated 10-11-2017 on the subject cited above. In this respect, it is submitted that I and all the other Judicial Officers except Judicial Officers at Sub-Division, Nalagarh shall avail the special casual leave during the winter vacation from 22-01-2018 to 17-02-2018 in the following manner :-

Sr. No.	Designation of Judicial Officer	Vacation period
1.	District & Sessions Judge, Solan	26-01-2018 to 17-02-2018
2.	Additional District & Sessions Judge-I, Solan	26-01-2018 to 17-02-2018
3.	Additional District & Sessions Judge-II, Solan	22-01-2018 to 13-02-2018
4.	Senior Civil Judge-cum-CJM, Solan	05-02-2018 to 17-02-2018
5.	Civil Judge-cum-JMIC-I, Solan	05-02-2018 to 17-02-2018
6.	Civil Judge-cum-JMIC-II, Solan	22-01-2018 to 04-02-2018
7.	Secretary, District Legal Service Authority, Solan and Sirmour at Solan	05-02-2018 to 17-02-2018

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
8.	Senior Civil Judge-cum-ACJM, Kasauli	22-01-2018 to 04-02-2018
9.	Civil Judge-cum-JMIC, Kasauli	05-02-2018 to 17-02-2018
10.	Civil Judge-cum-JMIC, Kandaghat	22-01-2018 to 04-02-2018
11.	Civil Judge-cum-JMIC, Arki	05-02-2018 to 17-02-2018
12.	Mobile Traffic Magistrate, Solan and Sirmour at Solan	22-01-2018 to 04-02-2018

The following Judicial Officers will be the duty Magistrate during the winter vacation:-

Sr. No.	Designation of Judicial Officer	Duty period
1.	Senior Civil Judge-cum-CJM, Solan	22-01-2018 to 04-02-2018
2.	Civil Judge-cum-JMIC-I, Solan	22-01-2018 to 04-02-2018
3.	Civil Judge-cum-JMIC-II, Solan	05-02-20-18 to 17-02-2018
4.	Senior Civil Judge-cum-ACJM, Kasauli	05-02-20-18 to 17-02-2018 (except 11-02-18 to 14-02-18 being the Officer away on training)
5.	Civil Judge-cum-JMIC, Kasauli	22-01-2018 to 04-02-2018
6.	Civil Judge-cum-JMIC, Kandaghat	5-02-20-18 to 17-02-2018
7.	Civil Judge-cum-JMIC, Arki	22-01-2018 to 04-02-2018
8.	Mobile Traffic Magistrate, Solan and Sirmour at Solan	05-02-20-18 to 17-02-2018

Apart from above, Ld. Additional District & Sessions Judge-I, Solan will attend the urgent work pertaining to the Court of Additional District & Sessions Judge-II, Solan from 22-01-2018 to 25-01-2018 and thereafter, the Senior Civil Judge-cum-CJM, Solan will attend the urgent work pertaining to the Courts of District & Sessions Judge, Solan, Additional District & Sessions Judge-I & II, Solan from 26-01-2018 to 4-02-2018, thereafter the same shall be attended by Senior Civil Judge-cum-ACJM, Kasauli from 05-02-2018 to 10-02-2018, thereafter the same shall be attended by the Senior Civil Judge-cum-ACJM, Nalagarh from 11-02-2018 to 13-02-2018 and thereafter, the Additional District & Sessions Judge-II, Solan will attend the urgent work pertaining to the Courts of District & Sessions Judge, Solan and Additional District & Sessions Judge-I, Solan from 14-02-2018 to 17-02-2018.

Yours faithfully,


(Bhupesh Sharma)
District & Sessions Judge,
Solan, District Solan, H.P.

Endst. No. D&SJ/SLN/EC/F-74/2018- 130 Dated : 10-01-2018
Copy forwarded for information and necessary action to : 1)

1. The Additional District & Sessions Judge-I & II, Solan
2. The Senior Civil Judge-cum-CJM, Solan.
3. The Senior Civil Judge-cum-ACJM, Kasauli/Nalagarh.
4. The Secretary, District Legal Services Authority, Solan and Sirmour at Solan.
5. The Civil Judge-cum-JMIC-I & II, Solan/Kandaghat/Kasauli/Nalagarh/Arki.
6. The Mobile Traffic Magistrate, Solan and Sirmour at Solan.
7. The Deputy Commissioner, Solan.
8. The Superintendent of Police, Solan/Baddi.
9. The President(s), Bar Association, Solan/Kandaghat/Arki/Kasauli/Nalagarh.
10. The District Attorney, Solan.
11. Notice Board of this office.
12. Guard file.


District & Sessions Judge,
Solan, District Solan, H.P.